question which is going to come just now.

नेक्स्ट क्षेत्रन्वन औ है वह वहीं है जो आनरेबुल मेम्बर पूछ रहें हैं इसके खिषय में मुझे कहना है ..(ब्यवधान) इससे यह होगा कि जो उनका क्षेत्रन्वन नहीं आ सकेगा इसमें जानकारी आ जाएगी। यह बात अच्छी बात है।

सरकार, के पास जैसा मैंने पहले कहा कि हमारे पास प्रोपोजलस आए हैं लेकिन कोई स्कीम हमारे पास अभी तक नहीं आई है। अगर वे स्कीम बनाकर भेजेंगे तब हम उस पर जरूर ध्यान देंगे, क्योंकि हम भी इसके लिए इतने ही कन्सन्डें हैं, रूरल एरियाज के लिए, जितना कि कोई और होगा। इसलिए हमारे पास चन प्रोग्राम ननते हैं तब प्रोजेक्ट या कोई स्कीम आएगी तो वी शैल गो इन्टु हैट।

श्री अनन्तराय देवसंकर दवे: सभापति महोदय, अभी अभी यहां मंत्री महोदया ने जो बताया है, मैं बहुत स्पेसिफिक क्वेश्चन पूछना चाहता हूं। आपने करीब 61 सिटीज और टाउन की यहां लिस्ट दी हुई है। उनमें से चार जगह पीने के पानी की व्यवस्था केन्द्र सरकार ने अभी तक की है। यह स्टेट गवर्नमेंट और केन्द्र सरकार का मिला जुला स्टेटमेंट है, यह मैं जान गया है। लेकिन अभी जवाब में आपने एक बात बताई कि स्टेट गवर्नमेंट ने कुछ प्रोपोजलस अरपके पास भेजे हैं। आपने जो जवाब दिया है। - In this regard, the Government of Gujarat has not submitted any scheme. ता हूं कि प्रोपोजल्स और स्कीम में क्या डिफरेंस है वह बतायें। दूसरी बात, क्या ये पीने के पानी के प्रोपोजल्स स्टेट गवर्नमेंट ने आपके पास भेजे हैं। तीसरी बात मैं कहना चाहता हूं कि जो लिस्ट यहां दी हुई है उसमें से दो जिले ऐसे है जो बिल्कुल बार्डर पर है जामनगर और कच्छ तथा ये पिछड़े जिले है। वहां क्या केन्द्रीय सरकार अपनी ओर से सुओ मोद्ये पीने के पानी को जो तकलीफ वहां है उसे जल्दी खत्म करेगी या नहीं करेगी?

श्रीमती शिला कौल: मान्यवर, आपने जानकारी चाही है कि प्रोपोजल और स्कीम में क्या फर्क होता है। प्रोपोजल ऐसा होता है जिसमें कि आप अपनी राय देते हैं। हम यह प्रोपोज कर रहे हैं कि आप ऐसा करिए। स्कीम जो होती है वह खास तौर पर एक तरीके से बताई जाती है कि इसके बाद यह होगा, इसके बाद वह होगा। इसके कपर इतना पैसा लगेगा। यह तो फर्क हो गया इसका, मेरे अंदाज से और आपने कहा कि जो कुछ एरियाज़ हैं जहां कि पानी नहीं जा सकता उसके विषय मे आप क्या करेंगे तो उसके लिए बहुत सारे मेज़र्ज हैं जो कि किए जा रहे हैं। उसमें जो पानी की कमी है उसके लिए एक तो हम टेंकर से पानी भेजते हैं।...(व्यवधान) देखिए, आप मुझे

पूरा करने दीजिए तो फिर में बता दूंगी।

MR CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS Awarding Grace Marks to Sports Persons for Admission in Colleges

*362. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to stated:

- (a) whether Government have given any directives to State Governments to award grace marks for outstanding sports persons while admitting them in professional and other colleges;
- (b) whether it is a fact that against the implementation of granting grace marks to the sportspersons as per the State Government's directive, litigation has been instituted; and
- (c) whether Government will consider reserving quota for sportspersons in colleges, stipulating guidelines in line with reservations for SCs, STs, & other categories?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Although no directive has been given to the State Governments, the Government have, however, requested them to consider giving special weightage to sportspersons who have excelled.

- (b) No such instance has come to the notice of the Government.
- (c) UGC has framed and approved guidelines in this regard which are to be issued shortly.

Nuclear Chemistry Department of IIT, Kanpur

*365. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Indian Institute of Technology, Kanpur has closed down the Nuclear Chemistry Department and students are unable to carry on their studies of the subject;
- (b) whether there is costly equipment gathering dust and becoming useless;

- (c) whether the institute had spent crores of rupees with Government's assistance to develop this discipline within the Institute;
- (d) whether researchers are also unable to conduct their research in the subject;
 - (e) if so, the facts and reasons thereof; and
- (f) what steps are being taken by Government to have the discipline restarted soon to enable academicians to conduct and complete their studies further?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to information available the Indian Institute of Technology, Kanpur never had Nuclear Chemistry Department. Therefore, the question of it having been closed down does not arise. However, a course on nuclear chemistry was offered in the Chemistry department, which is not offered as a compulsory course now, because not many students are interested in this course.

(b) to (f) Most of the equipments were for Nuclear Chemistry was obtained by the Indian

Institute of Technology through US-AID before 1972. The equipment is now being used

by other faculty members for doing experiments.

Research in Grapes

*366. SHRI T. VENKATRAM REDDY: DR. SHRIKANT

RAMCHANDRA JICHKAR:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any national level research centre for research in grapes is proposed to be set up in Andhra Pradesh or Maharashtra;
 - (b) if so, what are the details thereof;
- (c) whether Government feels that there is a need for such a centre in Andhra Pradesh or Maharashtra in view of the large scale production of grapes in these states; and
- (d) if so, what is the reason for not setting up the centre?

THE MINISTER OF AGRICULTURE

(SHRI BAL RAM JAKHAR): (a) Yes, Sir, In Maharashtra.

(b) to (d) The establishment of National Research Centre on Grapes has been approved by the ICAR. A site at Manjri Farm in Pune District of Maharashtra has been selected after considering the report of the Site Selection Committee. The Government of Maharashtra has been requested to execute a Memorandum of Understanding and Lease Deed transferring the land for establishment of the Centre.

Neglecting Town Planning

*367. SHRI AHMED MOHMED BHAI PATEL:

SHRI SURESH PACHOURI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether town planning has been neglected in major cities resulting in haphazard growth thereof;
- (b) whether areas of major cities are' fast transforming into slums as a result of neglect of basic facilities like sanitation, better roads, water etc.:
- (c) if so, whether instructions have been issued to State Governments for proper town planning and ensuring basic facilities to people; and
- (d) if so, the details of the response of the various States?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL):
(a) and (b) Urban development including town planning and provision of basic facilities to urban residents are State subjects and fall within the jurisdiction of State Governments. The State town planning departments.

municipalities/municipal.corporation and urban/regional development authorities enforce the town planning laws and regulations. Municipal authorities and State Government Departments are responsible for the provision of amenities in urban areas such as roads, water supply, sanitation, etc. The patterns of urbanisation and the factors responsible for